

**JUDGMENTS FOR THE MONTH OF OCTOBER, 2014**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	14 <sup>th</sup>	<a href="#"><u>WP(C) 3617/2013</u></a>	MD. FAIZUL HAQUE VS THE STATE OF ASSAM AND 2 ORS	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
2	15 <sup>th</sup>	<a href="#"><u>WP(C) 5990/2013</u></a>	MOTIRAM KALITA VS THE UNION OF INDIA AND 5 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI
3	15 <sup>th</sup>	<a href="#"><u>MFA 51/2014</u></a>	M/S. JAIN AND ASSOCIATES & 6 ORS VS NANDITA ACHARJEE	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE T. VAIPHEI
4	15 <sup>th</sup>	<a href="#"><u>WP(C) 3556/2014</u></a>	DIPALI SEN VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
5	15 <sup>th</sup>	<a href="#"><u>WP(C) 4328/2014</u></a>	SMTI SOBINA SULTANA MAZUMDAR VS THE STATE OF ASSAM & 5 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
6	15 <sup>th</sup>	<a href="#"><u>WP(C) 5164/2014</u></a>	RHITURAJ SAIKIA VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
7	16 <sup>th</sup>	<a href="#"><u>WP(C) 189(K)/2013</u></a>	ASANGLA IMSONG & ORS VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
8	20 <sup>th</sup>	<a href="#"><u>RSA 57/2003</u></a>	SMTI MOHAN BALA DEKA & ORS VS UDAY DEKA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
9	21 <sup>st</sup>	<a href="#"><u>RSA 27/2003</u></a>	MD FAYEZ UDDIN VS SAHERA BIBI & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
10	21 <sup>st</sup>	<a href="#"><u>RSA 155/2003</u></a>	ARABINDA SARMA VS LANDARU ROY	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY

11	22 <sup>nd</sup>	<a href="#">WP(C) 3428/2006</a>	DR. KUMUD PATHAK VS NUMALIGARH REFINARY LTD & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
12	27 <sup>th</sup>	<a href="#">MFA 25/2003</a>	EMPLOYEES STATE INSURANCE CORP VS ASSAM GOLD TEA (P) LTD	Appeals under the Employees State Insurance Act, 1948	HON'BLE Mr. JUSTICE N. CHAUDHURY
13	27 <sup>th</sup>	<a href="#">PIL 55/2013</a>	XXX XXX XXX VS IN RE :- THE STATE OF ASSAM & 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
14	28 <sup>th</sup>	<a href="#">RSA 88/2003</a>	GIASUDDIN AHMED VS MD. SIRAJUL ISLAM	Second appeals arising out of suits in respect other matters	HON'BLE Mr. JUSTICE N. CHAUDHURY
15	28 <sup>th</sup>	<a href="#">RSA 94/2003</a>	JAGANNATH MAHANTA VS MD. SADEK ALI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
16	30 <sup>th</sup>	<a href="#">RFA 40/2003</a>	ACHYUT BARTHAKUR & ORS VS STATE BANK OF INDIA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
17	30 <sup>th</sup>	<a href="#">RSA 74/2003</a>	MD. SAHAR ALI SHEIKH & ORS VS MD. KORAP ALI SHEIKH & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
18	30 <sup>th</sup>	<a href="#">CRP 53/2009</a>	MD NAZRUL HOQUE & 9 ORS VS MUSST. NEKJAN BIBI	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
19	30 <sup>th</sup>	<a href="#">WP(C) 2359/2011</a>	DR. UPENDRA KUMAR & ANR VS THE UNION OF INDIA & ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
20	30 <sup>th</sup>	<a href="#">WP(C) 3899/2014</a>	MRIDUPABAN DUTTA & ANR VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
21	31 <sup>st</sup>	<a href="#">PIL 94/2013</a>	CHILDREN WELFARE ASSOCIATION VS THE STATE OF ASSAM & ANR	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTG.) K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

22	31 <sup>st</sup>	<a href="#"><u>PIL 102/2013</u></a>	THE PEOPLE'S SOCIETY & ANR VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
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